

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. 380 of 2014**  
**D.F.R. No. 2355 of 2014**

**Dated : 18<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Adani Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) :

Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshai Jain  
Mr. Shantanu Singh

Counsel for the Respondent(s):

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan for R.2 & 3  
Mr. S. K. Nair for GUVNL  
Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R.1

**ORDER**

Heard the counsel for the parties. It is open to the parties to file written submissions.

**Order reserved.**

**(Rakesh Nath)**  
**Technical Member**  
sh/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**